

(c) No, Sir.

(d) Does, not arise.

#### Modernisation Programme of National Textile Corporation

4912. SHRI PRATAPRAO B. BHOSALE : will the Minister of TEXTILES be pleased to state :

(a) whether any decision has been taken on the modernisation programme of the National Textile Corporation ; and

(b) if so, the funds allocated for the requirement of N.T.C. ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) and (b) National Textile Corporation had estimated a requirement of Rs. 302 crores and suggested a plan provision accordingly. The planning Commission has so far indicated an outlay of Rs. 117 crores for the modernisation and rationalisation of labour schemes of NTC, during the 7th plan period.

#### Foreign Visits of Union Ministers

4913. SHRI V. S. KRISHNA IYER : Will the Minister of FINANCE be pleased to state :

(a) the number of Union Ministers who visited foreign countries since January, 1985 to attend seminars/conferences ;

(b) the total foreign exchange released so far for the purpose ;

(c) whether any Minister visited foreign countries more than two time ; and

(d) if so, the names of those Ministers and the countries they visited ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (d) The information is not available and will

have to be collected from all the Ministries/ Departments of the Government of India. Collection of this information will involve considerable time and labour and result to be achieved will not be commensurate with the time and labour involved in collecting the information.

#### Smugglers Dealing in Heroin Drugs

4914. SHRIMATI PRBHAWATI GUPTA : Will the Minister of FINANCE be pleased to state :

(a) the number of smugglers dealing in heroin drugs, etc. arrested during 1984-85 ;

(b) the value of drugs recovered from them ; and

(c) the measures taken to stop the drugs smuggling business ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The number of smugglers dealing in heroin drugs, etc. arrested during 1984 and 1985 (upto 30.11.1985) are as under :—

Name of drug	No. of persons arrested	
	1984	1985* (upto 30.11.1985)
1. Heroin	100	137
2. Morphine	32	89
3. Cocaine	3	—
4. Ganja	317	177
5. Charas	155	115
6. Opium	490	472

(NOTE : \*Figures for 1985 are provisional).

(b) No precise value of the drugs seized can be furnished as the illicit market price varies widely depending upon the time and place of seizure, purity of the drugs, local demand and supply position, etc.

(c) The field formations remain vigilant to check the smuggling of narcotics. Appropriate anti-smuggling measures are taken in consultation with the State Government authorities.